

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-244(ND)/2017

COARM:

PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2018

NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power  
Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

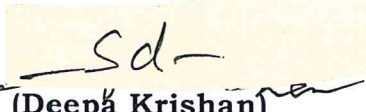
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

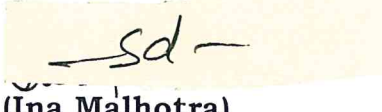
**Present for the Petitioner:** Mr. Arun Kathpalia Sr. Advocate with  
Ms. Medha Sachdev Advocate

**Present for the Respondent:** Mr. Rana S. Siswal,  
Mr. Sunil Sharma Advocate for R-3  
Mr. Gagan Deep Panwar,  
Advocate for Performa respondent  
Mr. N.P.S. chawal &  
Mr. Mohit Das Advocate for RP  
Mr. Manish Dua &  
Mr. Gagan Chawla Advocates for Respondent

**ORDER**

No time left. Renotify this case on 14<sup>th</sup> January, 2019 & 17<sup>th</sup> January,  
2019 at 2:00 PM

  
(Deepa Krishan)  
Member (T)

  
(Ina Malhotra)  
Member (J)

(Ginni)